

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

22/07/2019

O.A./260/515/2013

SURESH KUMAR MONDAL  
-V/S-  
M/O RAILWAYS

ITEM NO:32

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. S.K. Ojha

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. Vide order dated 28.02.19 time was granted to the applicant's counsel to obtain instruction in this matter. Further vide order dated 09.04.19 it was observed that no request for adjournment will be considered on the next date. In spite of these orders no one appeared on behalf of the applicant. Respondents' counsel was present and submitted that the claim of the applicant related to recruitment in pursuance to notification dated 28.06.2006 (Annexure-A/1). In view of the above, the O.A. is dismissed for default for non prosecution on the part of the applicant.</p> <p>( SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>( GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>